

Engineering (Production) Section, and (iii) the foreign collaborators;

(c) whether any independent inquiry has been ordered into this occurrence; and

(d) if so, the result thereof?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) Yes, Sir. On 11th November, 1965 there was a minor fire on top of ammonia synthesis converter which had not yet been commissioned. It was an accident and no damage of any consequence resulted.

(b) No, Sir. Such minor accidents are normal during start up of a factory of this magnitude.

(c) Independent enquiry was found unnecessary as there was no damage of any magnitude.

(d) Does not arise.

प्रशासनिक सुधार सम्बन्धी आयोग

* 731 श्री सिद्धेश्वर प्रसाद : क्या गृह-कार्य मंत्री 10 नवम्बर, 1965 के तारांकित प्रश्न संख्या 124 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या प्रशासनिक सुधार सम्बन्धी आयोग के प्रधान, सदस्य और सचिव की नियुक्ति तथा आयोग के निर्देश पत्रों के बारे में इस बीच निर्णय कर लिया गया है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है ; और

(ग) यदि उपरोक्त भाग (क) का उत्तर नकारात्मक हो, तो विलम्ब के क्या कारण हैं ?

गृह-कार्य मंत्री (श्री मन्सा) :

(क) से (ग). ब्यौरा अभी तक विचारधीन है । सीधे ही निर्णय कर लिखे जाने की सम्भावना है ।

Interview for Promotion to Grade I of the Central Secretariat Service

*732. Shri P. R. Chakravarti:
Shri Vishwa Nath Pandey:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that officers are proposed to be interviewed for promotion to Grade I of the Central Secretariat Service;

(b) if so, the reasons for making a departure from the practice followed in making selection on the basis of assessment of the character roll;

(c) whether such interviews are being held in the case of promotion in other grades also; and

(d) the percentage of marks allotted for assessment of character roll and for performance at the interview?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):

(a) Yes, Sir.

(b) Each Selection Committee is free to evolve its own method for assessment of merit of the candidates. The Selection Committee presently engaged in the selection referred to was of the view that in addition to an assessment of character rolls it was necessary also to interview the candidates firstly because any marked variations in the standard of recording confidential reports could thereby be corrected, and secondly because Grade I of the Central Secretariat Service, which is a Class I Service, carries responsibilities of a distinctly higher order and suitability for it could not, therefore, be properly adjudged without assessing the personality, breadth of vision, general knowledge and powers of expression, etc., of the candidates which only an interview could reveal.

(c) Yes, Sir. Selection Committees are not precluded from interviewing candidates should they consider it necessary in any particular selection; and this procedure is in fact being observed for promotion to higher grades in certain other Services.

(d) The officers to be considered by the Selection Committee will be assessed on the basis of an overall assessment of their character rolls and their performance at the interview.

Fertilizer Factory, Gorakhpur

*733. **Shri Sinhasan Singh:**
Shri Gauri Shankar Kakkar:
Shri Shinkre:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the C.P.W.D. has laid down a schedule of rates for accepting the tenders for buildings and other construction works and whether these schedules of standard rates are binding on all the Central Government Departments;

(b) whether it is a fact that the Fertilizer Corporation of India has sanctioned a contract for the building of a Fertilizer Factory, at Gorakhpur, at 90 to 100% above the schedule of rates prescribed by the C.P.W.D., to a Delhi firm which never submitted any tender at any stage; and

(c) if so, the reasons therefor?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) to (c). The C.P.W.D. has laid down different schedules of rates for different places. These schedules are followed by all the Central Government Departments. For Gorakhpur, however, there is no C.P.W.D. schedule, presumably because that Department has not so far carried out any large work there.

It is true that the Gorakhpur factory civil works contract awarded by FCI works out to 90 per cent above the C.P.W.D. schedule of rates for Delhi. This has been done with Government approval after a careful examination of the tenders received and detailed negotiations with the tenderers. It may be added that the response to the initial invitation of tenders was unsatisfactory and the possibility of getting the work done through the National Buildings Construction Corporation or through departmental agencies were

also considered before the final decision was taken. Tenders were obtained a second time from many parties including the present contractor. After the offers were evaluated through a Committee appointed by the Board of Directors, the contract was awarded at the best competitive rates available.

Development of Regional Languages

*734. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) whether it is proposed to set up an Advisory Board to advise Government on the various aspects of development of the regional languages in the country; and

(b) if so, the broad outlines of the proposals?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Yes, Sir.

(b) The Advisory Body would be called "Bharatiya Bhasha Samiti". Its main function would be to advise the Central Government on all matters of general interest, relating to the development of modern Indian languages. Other than Hindi and Sanskrit, for which such Committees are already functioning.

The Samiti would have on it, representatives of State Governments, members of Lok Sabha and Rajya Sabha, eminent scholars or writers of Indian languages and some officials.

Mobilisation of Students for National Work

*735. **Shri Muthiah:**
Shri P. R. Chakravorti:
Shri Jashwant Mehta:
Shri D. S. Patil:
Shri Tulshidas Jadhav:

Will the Minister of Education be pleased to state:

(a) whether Government have evolved a scheme to utilise the services of University students in